

22
BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No. 307/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th October 2017, 10.30 A.M

Name of the Company	Sanat Kr. Mukherjee -Vs- Ma Mangala Gauri Cold Storage Pvt Ltd & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Aritro Basu, Advocate } R1 to R9
2. Rajesh Upadhyay }
3. Sophia Chanchay } R 11
4. Arkan Dangia }
5. Aniruddha Roy, Advocate } Petitioners
6. Ayan Kumar Boral, Advocate }
7. Varun Kedia } for Respondent
8. Kunwardeep Majumder } UBI
9. 9/10/17
10. 9/10/17

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1 to 9 and 11 are present.

Ld. Counsel for the petitioner made a request that time may be given for filing rejoinder. Prayer is allowed. Two weeks' time is granted for filing rejoinder with copy in advance to the opposite party.

List the matter on 09/11/2017.

sd

(Jinan K.R.)
Member (J)

sd

(Vijai Pratap Singh)
Member (J)